



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/234/2017
NAME OF THE PETITIONER(S) : JACOB THOOMKUZHY & ORS
NAME OF THE RESPONDENT(S) : JEEVAN TELECASTING CORPORATION LTD
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	K. Manoj Menon P. Meelakantan	Counsel for Petitioner	
2.	D. Tajanulu	R.I	
3.	Dr. K.S. Ravichandran KSRD	Respondents	

ORDER

Counsels for both the parties are present and reported that the settlement could not get materialized and prayed for adjournment for submission of the final arguments. At request, matter is adjourned. Put up on **23.01.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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